

GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
QUESTION NO07.03.2011
ANSWERED ON
ACCIDENTS IN COAL MINES .

1086

Shri Ishwarlal Shankarlal Jain

Will the Minister of COAL be pleased to state :-

- (a) whether the number of accidents have decreased in the coal mines of the country;
- (b) if so, the details thereof indicating the number of accidents occurred during the last three years and the number of people killed therein;
- (c) whether Government is taking any measures for the security of workers/labourers working in these coal mines;
- (d) whether all the large coal mines of the country have a team of doctors along with ambulance facility for emergency; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF COAL

(SHRI PRATIK PRAKASHBAPU PATIL)

(a)& (b): As reported by the Ministry of Labour & Employment, while the number of accidents, including both Fatal & Serious accidents in Coal mines in the country has shown a decreasing trend since the last three years, however the number of fatalities has increased on account of one major accident in 2010. Details are given below:

Details of number of accidents occurred and person killed in coal mines during the last three year (2008-2010)

Year	Total No. of Accidents	Fatalities
2008	766	93
2009	708	93
2010	543	124
	Provisional	

(c):Yes, Sir. Elaborate provision for safety and protection of health of mine workers have been made in the Mines Act, 1952 and the Rules & Regulations framed thereunder. As per Section 18 of the Mines Act, 1952 the Owner, Agent and Manager are responsible for compliance with the provisions of this Act, Rules & Regulations framed thereunder. Officers of the Directorate General of Mines Safety (DGMS) make periodic inspections of the mines to oversee compliance and issue violation letters in case of non-compliance and DGMS ensures implementation of the provisions of these statutes.

(d) & (e):Coal Companies are extending medical facilities to their employees and their families through their medical establishment from the dispensary level to the Central and Apex Hospitals in different parts of the coalfields.

Coal India Limited (CIL) and its subsidiaries are having 86 Hospitals with 5,835 Beds, 423 dispensaries, 634 Ambulances and 1474 Doctors including Specialists to provide medical services to their employees.

The Singareni Collieries Company Limited (SCCL) has got a large and well equipped organization of medical services, in the entire coal belt area. SCCL is having 7 Hospitals with 845 Beds, 25 dispensaries, 28 (3 from SCCL and 25 by outsourcing) Ambulances and 198Doctors (126 General Duty Medical Officers + 62 Specialist + 10 Administration) to assist the Chief of Medical Services. Further, SCCL has got a "referral" agreement with a large number of super specialty hospitals in Hyderabad city, so that necessary further treatment can be obtained for its employees and their families.